

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**IA NO. 615 of 2019**  
**IN**  
**APPEAL NO. 58 OF 2017, IA NO. 162 of 2017**  
**IA No. 363 of 2017 & IA NO. 299 of 2019**

**Dated : 30<sup>th</sup> July, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of :**

**M/s. Monnet Ispat & Energy Ltd.**

**.... Appellant(s)**

**Versus**

**Chhattisgarh State Electricity Regulatory Commission & .... Respondent(s)**  
**Anr.**

Counsel for the Appellant(s) : Mr. Raghav Pandey

Counsel for the Respondent(s) : Mr. C. K. Rai  
Mr. Sachin Dubey  
Ms. Esha Mehrotra for R-1

Ms. Suparna Srivastava  
Ms. Sanjna Dua for R-2

**ORDER**

Heard.

**Order is reserved.**

**(Ravindra Kumar Verma)**  
**Technical Member**

*mk/kt*

**(Justice Manjula Chellur)**  
**Chairperson**